

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. 303  
TO BE ANSWERED ON 19.07.2018**

**Sports Quota Reservation**

**303. SHRI K. PARASURAMAN:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether the exemplary achievements in National Cadet Corps is encouraged by providing sports quota reservation in educational and employment institutions in the country; and**

**(b) if so, the details thereof and if not, the reasons therefor?**

**ANSWER  
THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS AND SPORTS  
(COL. RAJYAVARDHAN RATHORE (RETD.))**

**(a) & (b): Reservation under sports quota is governed by the consolidated instructions issued by the Department of Personnel & Training (DoP&T) on 3<sup>rd</sup> October, 2013 vide their OM No. 14034/01/2013-Estt.(D) on incentives for sportspersons. Vide this Office Memorandum, there is no specific provision for reservation under sports quota in educational and employment institutions for meritorious sportspersons who achieved exemplary achievements in NCC.**

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